

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 271 of 2015 &
IA No. 438 of 2015**

Dated : 19th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Karnataka Power Transmission Corporation Ltd. & Anr. ... Appellant(s)
Vs.
M/s Soham Phalguni Renewable Energy Pvt. Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Pratiksha Mishra for Mr. Balaji Srinivasan

Counsel for the Respondent(s) : Mr. Savyasachi Sahai for Mr. Anupama Bordoloi
for R-1

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. She may file the same on or before 03.10.2016 after serving copy on the other side.

List the matter on **27.10.2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt